

SHRI A. B. A. GHANI KHAN CHAUDHURI: I have already said about it. I like to remind the hon. Member that in 1977, there was a Committee on Safety in Coalmines. This Committee gave certain recommendations and I am trying to implement those recommendations. I will be very grateful to my friends opposite if they join with us on this. Whenever they find something wrong somewhere, well, they can write to me or come to me and together we can go there and inspect things personally. That is the only thing can say. My hon. friend is suggesting that the Ministers may come and go. That is the way of democracy. They will come and go. What more can I assure you? I can assure him in this House that this will be done.

श्री राम बिलास पासवान : कितने दिनों के अन्दर (व्यवधान)

MR. CHAIRMAN: The hon. Member has asked a third question. He wants to know whether something will be done in the direction of giving services to sons and daughters of those persons who were killed.

SHRI A. B. A. GHANI KHAN CHAUDHURI: That I have said in the statement.

MR. CHAIRMAN: That is all right.

18.35 hrs.

STATEMENT RE. INCIDENT OF
CLASH BETWEEN POLICE AND
LAWYERS IN GWALIOR

THE MINISTER OF HOME AFFAIRS (SHRI ZAIL SINGH): Government deplore the incident of clash between some policemen and some lawyers in Gwalior yesterday, March 20, 1980. It is unfortunate that an incident of this nature should have taken place. Government are yet to receive a detailed report from the Government of Madhya Pradesh. However, taking into account the serious nature of the matter, Government have advised Government of the Madhya Pradesh to held a judicial inquiry presided over by a serving High Court Judge from outside Madhya Pradesh with the request that the inquiry may be completed expeditiously.

18.3 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, March 25, 1980/Chaitra 5, 1962 (Saka)